

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 97/(MAH)/2010
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.02.2017

NAME OF THE PARTIES: Mr. Dilipkumar Shrivastava
V/s.
M/s. The Champion India Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	K.K.Shroff	Advocate for R1 to	 21.2.17
2	Adv. Anand Tugnady	R5 for R1 to R5	

Common Order

T.C.P. No. 32 & 33/111/CLB/MB/MAH/2010

T.C.P. No. 97 & 98/397-398/CLB/MB/MAH/2010

At request of the parties, list this matter for hearing on 31.03.2017

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial).

Sd/-
V. NALLASENAPATHY
Member (Technical).